

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 221 of 2017 (SZ)**

**Applicant(s)**

Sairam Avenue First Cross  
Street Owners and Residents  
Welfare Association, Rep. by its  
Secretary, K. Thiagarajan

**Vs. Respondent(s)**

The Department of Urban Development  
Rep. by its Secretary in Charge,  
State of Tamil Nadu, Secretariat,  
Chennai and 3 others.

**Legal Practitioners for Applicant(s)**

M/s P. Anbarasan

**Legal practitioners for respondent(s)**

Mrs. Rita Chandrasekar for R2,  
Mr. E. Manoharan for R1,  
Mr. R. Suriyaprakash for R3 and R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.02.2018 Applicant counsel present. R1, R2 & R3, R4 representing counsel present. R1, R2 not filed reply even after many hearings. On request for filing reply of R1, R2 call on 28.02.2018 NFA.  (Tmt. Meena Satheesh) Registrar